

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2595
ANSWERED ON:09.12.2011
PAYMENT OF TAX ON SECURITY SERVICES
Botcha Lakshmi Smt. Jhansi

Will the Minister of FINANCE be pleased to state:

- (a) whether security services are subject to service tax;
- (b) if so, the details thereof and collection made therefrom during each of the last three years, organization-wise;
- (c) whether the Police Organisations have earned crores of rupees by providing security related services to private parties including organisers of the Indian Premier League and other cricket matches, etc., and if so, the details thereof, State-wise;
- (d) whether service tax has been collected from police organisation and if so, the details thereof, State-wise for the same period; and
- (e) the steps being taken by the Government to rein in police organisations to pay service tax at the earliest?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a) to (e) : The information is being collected and will be laid on the Table of the House.